

N
ITEM NO.7

COURT NO.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).8402/2011

(From the judgement and order dated 15/07/2011 in MCRLC No.2705/2011, of
The HIGH COURT OF M.P AT JABALPUR)

STATE OF RAJASTHAN

Petitioner(s)

VERSUS

BHAGWAN DAS AGRAWAL & ANR

Respondent(s)

(With appln(s) for stay and office report) (For final disposal)

WITH SLP(Cr1) NO.2180 of 2012 (With appln.(s) for bail and exemption from
filing O.T. and office report) (For final disposal)

Date: 10/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

HON'BLE MR. JUSTICE M.Y. EQBAL

Mr. Ranjit Kumar, Sr. Adv. (A.C.)

For Petitioner(s)

Mr. Ram Naresh Yadav, Adv.
For Ms. Pragati Neekhra, Adv.

Mr. D.N. Ray, Adv.
Mrs. Sumita Ray, Adv.

For Respondent(s)

Mr. Jaideep Gupta, Sr. Adv.
Mr. Navnit Kumar, Adv.
For M/S Corporate Law Group

Mr. D.N. Ray, Adv.
Mrs. Sumita Ray, Adv.

Mr. Siddhartha Dave, Adv.
Mr. Saurav Mishra, Adv.
Ms. Jemtiben Ao, Adv.
For Ms. Vibha Datta Makhija ,Adv

UPON hearing counsel the Court made the following

O R D E R

Arguments heard in part.

List the matters on 11.09.2013 as part-heard for further
hearing.

(Sanjay Kumar)

Court Master

(Indu Satija)

Court Master